

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 6th May, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 198/2014.	Janhit Sewa Society Vs. State of U.P. & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Ms. Savitri Pandey, Adv. For R-1, 2, 4, 5, 6. Mr. Sudhir Kundu, Adv. For R-3. Mr. Vishwendra Verma and Ms. Shivali, Advs. For R-7.	
FOR HEARING				
2.	Original Application No. 174/2014. & M.A.No.224/2015.	Sunder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. For the Applicant. Ms. Mamta Tandon for Mr. V.K. Tandon, Advs. For R-1 to 3 & 5 to 8. Mr. Rajbir singh, & Ms. Purnima Maheshwari, Adv. For R-4. Mr. H.C.Sukhija, Adv. For R-13. Mr. Suresh Tripathy, Adv. For Delhi jal Board.	
3.	Appeal No. 79/2014 & M.A No. 694/2014.	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Alpana kripal & Mr. Anshul Sehgal Advs. for R - 4	
4.	Original Application No. 124/2014 & M.A.No. 382/2014.	Money Goyal & Ors. Vs. Ministry of Environment & Forests & Ors	Mr. Akash Seth, Adv. For the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB, For R-3. Mr. Nitin Kaushal, Adv. For R-4. Mr. Anil Soni, AAG & Mr. Sandhu Agrawal, Advss. For R-5. Mr. Jayat K. Sud, SSC, PSPCL and Mr. Vishal Dabas and Banita Singh, Advs. for R-6 to 8. Mr. Tarunvir Singh Khehar & Gurmeet Khehar, Advs. For R-9.	
5.	Original Application No. 142/2014.	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. Ardhenumauli Kumar Prasad, Adv. & B.V. Niren, CGSC For R-1, 3 &	

			<p>5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. N. Madan, Advs. For R-2. Mr. Vivek Chib, Adv. For R-4. Mr. Vivek Chib, Adv., Mr. Kushal Gupta, Adv. For MoEF.</p>	
6.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014.	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	<p>Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant.</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren & A.K.Prasad Advs. for R-2. Ms. Savitri Pandey, Adv. for R-3 & 6. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5. Mr. P.K. Singh and Mr. Himalayani Gupta, Adv. For R-7. Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija, Adv. For R-7 & 8. Mr. Gaurav Dhingra, Adv. For R-9.</p>	
7.	Original Application No.453/2013 & M.A. No.1114/2013 & M.A.No.1115/2013.	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	<p>Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Advs. For the Applicant.</p> <p>Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren , Mr. A.K.Prassad, Advs. For R-2 & 5. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-3. Mr. Kumar Anurag Singh, Adv. for R-4.</p>	
8.	Original Application No.3/2014.	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	<p>Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant.</p> <p>Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. For R-3. Mr. Bharat Jhunjhunwala, for Intervener. Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. For R-4</p>	

For order, cause list and other information please visit our website: www.greentribunal.gov.in